GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:4542 ANSWERED ON:11.08.2014 CANCELLATION OF TELECOM LICENSES Choudhary Shri Ram Tahal;Khaire Shri Chandrakant Bhaurao

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Telecom Regulatory Authority of India (TRAI) has cancelled the licenses of any telecom companies including private companies by filing a case against it in the recent past; and
- (b) if so, the total number of licenses cancelled and the names of the companies along with the year in which the licenses were cancelled?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

- (a) No Madam. TRAI has not cancelled Licenses of any Telecom Company including private company by filing a case against it in the recent past.
- (b) Does not arise in view of (a) above.